

(b) No, Sir.

(c) In view of 'b' above, does not arise.

Demand of Food Processing Units

5701. SHRIC.P. MUDALAGIRIYAPPA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the food processing units have been demanding to consider processed fruits and vegetables at par with fresh fruits and vegetables; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHARGOMANGO): (a) All India Food Preservers Association has been proposing changes in taxation structure in fruit and vegetable processing industries along with the demand to consider processed fruit and vegetables at par with fresh fruit and vegetables.

(b) These suggestions are being examined and appropriate action will be taken.

Sickness in Food and Vegetable Processing Industries

5702. SHRIC.P. MUDALAGIRIYAPPA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the sickness in the fruit and vegetable processing industries is increasing day by day;

(b) the number of such industries which have become sick during each of the last two years; and

(c) the steps taken to remove sickness in these industries?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHARGOMANGO): (a) to (c). Information is being collected and will be laid on the Table of the House.

[*Translation*]

Public Sector undertakings in Gujarat

5703. SHRI SHIVLAL NAGJIBHAI VEKARIA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to set up new industries under the Public Sector in Gujarat during the current financial year;

(b) if so, the details thereof; and

(c) the places where such industries are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) and (c). The details of the projects proposed to be set up in the Central Public Sector in Gujarat are given below:

- (i) Butadiene Extraction Plant Revamp, Vadodara (anticipated Cost Rs. 33.53 crores).
- (ii) PBR Plant (50000 tpa) Vadodara (anticipated cost Rs. 114.52 crores).
- (iii) Poly Propylene plant (75000 tpa) Vadodara (anticipated cost Rs. 198.63 crores).
- (iv) Gas based integrated petrochemicals cracker complex (300000 tpa ethylene), Gandhar.

The above Projects are to be set up by the Indian Petro-Chemicals Corporation Limited.

Per-Capita Income of Gujarat

5704. SHRI SHIVLAL NAGJIBHAI VEKARIA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the per-capita income of Gujarat during 1988-89, 1989-90 and 1990-91;

(b) whether the per-capita income varies from State to State;

(c) if so, the reasons therefor; and

(d) the steps taken/proposed to be taken to increase the per-capita income of Gujarat?

THE MINISTER OF STATE FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) The per capita income of Gujarat at current prices (i.e., per capita Net State Domestic Product at current prices) during 1988-89 and 1989-90 was Rs. 4893/- and Rs. 5404/- respectively. Estimate of per capita income for 1990-91 is not available.

(b) Yes, Sir.

(c) The per capita income varies from State to State due to a variety of reasons, some among them being the differences in the levels of infrastructural development, development of entrepreneurship, trade, commerce and industry.

(d) The State of Gujarat has been implementing the development plans for increasing the per capita income of the State. The plans include investment/outlays for the development of infrastructure, industry, agriculture, irrigation, rural development, edu-

cation and health etc., and also for implementation of direct employment generating programmes.

[English]

Subsidy given to Industrial Sector in Punjab

5705. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Industrial sector in Punjab has not received any subsidy from the Union Government for the last two years;

(b) if so, the reasons thereof; and

(c) the steps taken by the Union Government to boost industrial production in Punjab in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) An amount of Rs. 0.30 crore was reimbursed to the State Government of Punjab under the Central Investment Subsidy Scheme during the last two years.

(b) Does not arise.

(c) Under the Growth Centre Scheme the Government have allotted two growth centres for Punjab, one to be located in Bhatinda and the other in Pathankot.

Ammonia Plant for F.A.C.T., Kerala

5706. PROF. K.V. THOMAS Will the PRIME MINISTER be pleased to state:

(a) whether the Public Investment Board has given approval for starting an Ammonia Plant for FACT, Kerala.

(b) if so, the terms and conditions of the PIB's approval; and